

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/588/(IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : SUMMER INDIA WEAVING & PROCESSING MILLS
PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. Elayabai Kumar for M/s. Remedial Associates
Counsel for financial creditor



PJ RISHIKESH

FOR CORPORATE DEBTOR



PJ SRI LAKSHI

COUNSEL FOR CD

C.F.O of C-D



S. PRABHAKARAN

ORDER

Counsel for petitioner present. Counsel for respondents present and stated that he has received the petition and other documents filed by the petitioner in support of his claim. He sought time for filing counter and for submitting reply. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

-50/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc